

national importance. The Indian Institute of Technology, Powai, has been closed down for the last ten days. The students have been asked to vacate the hostel at a very crucial time in the academic semester. Therefore, I think this Parliament is the only forum which can take notice of this grave situation. The Institute has been closed down largely because in my opinion, of the trigger happy nature of the Director who over-reacted to the demonstration of Students which was a very small demonstration. This Institute cannot be kept closed like this. It must be opened. This Parliament must discuss the affairs of the Indian Institute of Technology, Powai, which institution was created by an Act of Parliament.

The second issue is, the Government has been in power for two months, and we do not know what its fundamental attitudes and policies are. For example, we do not know what is their foreign policy whether they are continuing the Janata Government's foreign policy or they are changing it. There are developments in the neighbourhood particularly the India-Pakistan relations which have reached a very crucial stage. I think we must have a discussion in Parliament on the foreign policy of the new Government, with particular reference to India-Pakistan relations.

SHRI K. LAKKAPPA : Sir, I have written a letter on the same issue

MR. SPEAKER : What do you want to say ?

SHRI K. LAKKAPPA : About Vaidyalingam Report.

MR. SPEAKER : You should have given me notice. I have not received. No.

SHRI K. LAKKAPPA : One minute, Sir. When the Shah Commission was constituted and a report was given there were demands for discussion. I want to know this. Why is the Government keeping quiet over the Vaidyalingam Report ? Why is follow up action not being taken (Interruptions). Big people were involved in corruption. An inquiry was instituted

MR. SPEAKER : He has already mentioned. No. I do not allow. You have made your point.

The Minister of Parliamentary Affairs.

(Interruptions)*

MR. SPEAKER : Please take your seat. The Minister of Parliamentary Affairs will reply.

SHRI BHISHMA NARAIN SINGH : I have noted down the suggestions made by the hon. Members, and I will bring them to the notice of the Business Advisory Committee except those suggestions which are hypothetical. (Interruptions)

SHRI K. LAKKAPPA : Sir, this is a very serious matter. The people of this country are demanding. This is a vital issue. (Interruptions) He has not taken cognizance of this.

MR. SPEAKER : He has taken cognizance of it.

SHRI K. LAKKAPPA : Kindly direct the Minister to say something in the matter.

SHRI BHISHMA NARAIN SINGH : I have already said that this matter will be placed before the Business Advisory Committee. What more can I say ?

MR. SPEAKER : Now Matters under 377. Shri Skatiah Thomas. He is not here. Shri Krishna Pratap Singh.

SHRI MRUTYUNJAYA NAYAKI (Phulbani) : Mr. Speaker, Sir, I want to raise a Short Notice Question. Many people in my place are being killed.

MR. SPEAKER : Please take your seat, you come according to rules. I have already called the Member and he is on his legs. Shri Krishna Prafap Singh.

MATTERS UNDER RULE 377

- (i) RELAY HUNGER STRIKE BY THE SCIENTIFIC AND TECHNICAL OFFICERS OF OIL AND NATURAL GAS COMMISSION.

श्री कृष्ण प्रताप सिंह (महाराजगंज) : अध्यक्ष महोदय, तेल तथा प्राकृतिक गैस आयोग के वैज्ञानिक और तकनीकी अधिकारियों ने प्रबन्धकों को नोटिस जारी किया है कि वे 17 मार्च, से रिश्ते हड़ताल करेंगे। यह अधिकारी मकसूर, 1979 में प्रबन्धकों के साथ हुए समझौते को लागू करने के लिए आन्दोलन चलाने वाले हैं। यदि इन का आन्दोलन चलने दिया गया तो इस से उत्पादन पर बुरा प्रभाव पड़ेगा। इस स्थिति को धैर्य न होने देने के लिए सरकार को तत्काल कोई कदम उठाना चाहिए। कर्मचारी और अधिकारी देश हित की परवाह किये बिना आन्दोलन चलाने पर उतारू रहते हैं। सरकार इसका कोई हल जरूर निकाले।